

**The Tripura Appropriation Act, 2019**  
**(The Tripura Act No. 01 of 2019)**



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# TRIPURA GAZETTE

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PART--III-- Acts of Tripura Legislature

GOVERNMENT OF TRIPURA  
LAW DEPARTMENT  
SECRETARIAT : AGARTALA

No. F.8(3)-Law/Leg-I/2019/ 2966-700

Dated, Agartala, the 7<sup>th</sup> March, 2019.

### NOTIFICATION

The following Act of the Tripura Legislative Assembly received the assent of the Governor of Tripura on the 2<sup>nd</sup> March, 2019 and is hereby published for General information.

**D.M.Jamatia**  
**L.R. & Pr. Secretary, Law**  
**Government of Tripura**

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***TRIPURA ACT NO.1 OF 2019.***

***THE TRIPURA APPROPRIATION ACT, 2019 (THE TRIPURA ACT NO.1 OF 2019).***

***AN  
ACT***

*to provide for the withdrawal of certain sum from and out of the Consolidated Fund of the State of Tripura for the services of the financial year 2018-19.*

BE it enacted by the Legislative Assembly of Tripura in the seventieth year of the Republic of India as follows: -

***Short Title***

1. This Act may be called the Tripura Appropriation Act, 2019.

***Issue of a sum of Rs.1356,26,72,000/- out of the Consolidated Fund of the State of Tripura for the Financial Year 2018-19.***

2. From and out of the Consolidated Fund of the State of Tripura, there may be paid sums not exceeding those specified in column-3 of the Schedule amounting in the aggregate to the sums of **Rupees one thousand three hundred fifty six crore twenty six lakh and seventy two thousand** only towards defraying the several charges which will come in course of payment during the financial year 2018-19 (hereinafter referred to as the said year) in respect of the services and purposes specified in column-2 of the said Schedule.

***Appropriation***

3. The sums authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation of the said year.

**THE SCHEDULE**  
**See Section (2 & 3)**  
**Tripura Act No.1 of 2019**

(Rs. In lakhs)

1	2	3						
No. of Votes	Services and purposes	Budget Provision						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
3	General Administration (S.A.) Department	0.00	0.00	0.00	746.50	0.00	746.50	746.50
4	Election Department	0.00	0.00	0.00	2220.06	224.20	2444.26	2444.26
6	Revenue Department	0.00	0.00	0.00	8955.93	2041.75	10997.68	10997.68
7	General Administration (AR) Department	0.00	0.00	0.00	43.29	0.00	43.29	43.29
8	General Administration (P&T) Department	0.00	0.00	0.00	79.38	0.00	79.38	79.38
10	Home (Police) Department	0.00	0.00	0.00	1060.92	527.84	1588.76	1588.76
11	Transport Department	0.00	0.00	0.00	0.00	246.88	246.88	246.88
12	Co-operation Department	0.00	171.42	171.42	0.00	0.00	0.00	171.42
13	Public Works (R&B) Department	0.00	0.00	0.00	0.00	335.69	335.69	335.69
14	Power	0.00	0.00	0.00	0.00	1503.03	1503.03	1503.03
15	Public Works (WR ) Department	0.00	0.28	0.28	87.31	1501.85	1589.16	1589.44
16	Health Department	0.00	1.00	1.00	70.00	422.30	492.30	493.30
18	General Administration (Political) Department	0.00	0.00	0.00	132.14	0.00	132.14	132.14
19	Tribal Welfare Department	0.00	0.00	0.00	19423.66	21996.83	41420.48	41420.48
20	Welfare of SC Department	0.00	0.00	0.00	15022.09	8902.91	23925.01	23925.01
21	Food & Civil Supplies & Consumer Affairs Department	0.00	0.00	0.00	1138.97	0.03	1139.00	1139.00
22	Relief & Rehabilitation Department	0.00	0.00	0.00	1539.69	0.00	1539.69	1539.69
23	Panchayat Raj Department	0.00	0.00	0.00	299.00	120.15	419.15	419.15
24	Industries & Commerce Department	0.00	0.00	0.00	379.60	32.76	412.36	412.36
25	Industries & Commerce (H.H.& Sericulture) Department	0.00	0.00	0.00	0.00	160.82	160.82	160.82

Tripura Gazette, Extraordinary Issue, March 7, 2019 A. D.

(Rs. In lakhs)

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1	2	3						
No. of Votes	Services and purposes	Budget Provision						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
26	Fisheries Department	16.10	3.50	19.60	122.12	241.57	363.69	383.29
27	Agriculture Department	22.50	93.01	115.51	3309.08	641.76	3950.84	4066.35
28	Horticulture Department	0.00	0.00	0.00	34.99	35.80	70.79	70.79
29	Animal Resource Development Department	32.00	0.00	32.00	0.00	36.35	36.35	68.35
30	Forest Department	0.00	0.00	0.00	0.00	164.35	164.35	164.35
31	Rural Development Department	0.00	0.00	0.00	572.24	3884.71	4456.95	4456.95
32	T.R.P. & P.T.G. Department	0.00	0.00	0.00	422.61	0.00	422.61	422.61
33	Science,Tech. & Environment	0.00	0.00	0.00	0.00	235.84	235.84	235.84
35	Urban Development Department	0.00	42.00	42.00	1868.67	4066.61	5935.28	5977.28
36	Home (Jail) Department	0.00	0.00	0.00	20.28	0.00	20.28	20.28
38	GA (Printing & Stationery) Department	0.00	0.00	0.00	10.93	0.00	10.93	10.93
39	Education (Higher) Department	0.00	0.00	0.00	26.46	265.10	291.56	291.56
40	Education (School) Department	0.00	0.00	0.00	6073.43	120.40	6193.83	6193.83
41	Education (Social) Department	0.00	0.00	0.00	6973.95	0.00	6973.95	6973.95
42	Education (Youth Affairs & Sports) Department	0.00	0.00	0.00	0.00	257.55	257.55	257.55
48	High Court	617.48	0.00	617.48	64.81	124.95	189.76	807.24
49	Fire Service organisation	0.00	0.00	0.00	0.00	8.31	8.31	8.31
51	Public Works (DWS) Department	0.00	0.00	0.00	0.00	5143.56	5143.56	5143.56
52	Family Welfare & Preventive Medicine	0.00	0.00	0.00	3840.58	3523.73	7364.31	7364.31
53	Tribal Welfare (Research) Department	0.00	0.00	0.00	231.27	225.73	457.00	457.00
57	Welfare of Minorities Department	0.00	0.00	0.00	100.00	11.00	111.00	111.00
58	Home (FSL,PAC,Prose- cution & Co-ordination Cell)	0.00	0.00	0.00	0.00	64.26	64.26	64.26

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(Rs. In lakhs)

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No. of Votes	Services and purposes	Budget Provision						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
59	Tourism	0.00	0.00	0.00	0.00	3.00	3.00	3.00
60	Kokborok and Other Minority Languages	0.00	0.00	0.00	0.18	0.00	0.18	0.18
61	OBC Welfare	0.00	0.00	0.00	2240.50	0.00	2240.50	2240.50
62	Education (Elementary)	0.00	0.00	0.00	444.68	0.50	445.18	445.18
GRAND TOTAL :		688.08	311.21	999.29	77555.32	57072.11	134627.43	135626.72

D.M.Jamatia  
L.R.& Principal Secretary, Law  
Government of Tripura